NITEM No.1-F Court No.4 SECTION III
(For Judgment)

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO...../2007 @ SLP(C) No. 4720/2006

M/S. SINGH ENTERPRISES Appellant (s)

VERSUS

COMMNR. OF CENTRAL EXCISE, JAMSHEDPUR & ORS. Respondent (s)

Date : 14.12.2007 This Petition was called on for judgment today.

For Appellant (s) Mr. Abhay Prakash Sahay, Adv.
Mr. Kuldip Singh, adv.

For Respondent(s) Mr. B.K.Prasad, Adv.

Hon'ble Dr. Justice Arijit Pasayat pronounced Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Aftab Alam.

Leave granted.

The appeal is dismissed in terms of the signed order.

There shall be no order as to costs.

(Shashi Sareen) (Vijay Aggarwal)
Court Master Court Master

Signed Reportable judgment is placed on the file.